

अत्याधिक बढ़े-चढ़े आंकड़े उपलब्ध कराती है जो कि भ्रामक और झूठे होते हैं ; और

(ग) यदि नहीं, तो क्या सरकार का विचार इन आंकड़ों की सत्यता की जांच के लिए एक उच्च स्तरीय समिति गठित करने का है और यदि हां, तो तत्संबंधी व्यौरा क्या है ?

ग्रामीण विकास मंत्रालय के राज्य मंत्री (श्री हरि नाथ मिश्र) : (क) चालू वर्ष के दौरान समन्वित ग्रामीण विकास कार्यक्रम के अन्तर्गत विभिन्न राज्यों/केन्द्र शासित क्षेत्रों में अक्तूबर, 1983 तक सहायित व्यक्तिओं की संख्या को दर्शाने वाली एक सूची संलग्न है। परिवारों को गरीबी की रेखा से ऊपर लाना एक धीमी तथा निरन्तर चलने वाली प्रक्रिया है और लाभभोगी परिवारों पर कार्यक्रम के प्रभाव का मूल्यांकन करने से पहले इसमें समय लगेगा।

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता।

विवरण

अक्तूबर, 1983 (1983-84) माह के अन्त तक सहायित लाभभोगी,—10-11-83 की स्थिति

| क्रम सं० | राज्य/केन्द्र शासित क्षेत्र | अक्तूबर, 1983 तक सहायित लाभभोगी |
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|-----|------------------|---------|
| 1. | आन्ध्र प्रदेश | 47727 |
| 2. | असम | 23068 |
| 3. | बिहार | 119530 |
| 4. | गुजरात | 55615 |
| 5. | हरियाणा | 4122 * |
| 6. | हिमाचल प्रदेश | 22645 |
| 7. | जम्मू और काश्मीर | 5309*** |
| 8. | कर्नाटक | 43247 |
| 9. | केरल | 26701** |
| 10. | मध्य प्रदेश | 87951 |
| 11. | महाराष्ट्र | 38922 |

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|-----------------------|------------------------------|---------|
| 12. | मणिपुर | 3110 |
| 13. | मेघालय | 373 |
| 14. | नागालैंड | 5045 |
| 15. | उड़ीसा | 74300 |
| 16. | पंजाब | 43074 |
| 17. | राजस्थान | 47384 |
| 18. | सिक्किम | 272 |
| 19. | तमिलनाडु | 126357 |
| 20. | त्रिपुरा * | 2758** |
| 21. | उत्तर प्रदेश | 147866 |
| 22. | पश्चिमी बंगाल | 6923*** |
| केन्द्र शासित क्षेत्र | | |
| 23. | अंदमान और निकोबार द्वीप समूह | 41* |
| 24. | अरुणाचल प्रदेश | 281* |
| 25. | चंडीगढ़ | असूचित |
| 26. | दादरा और नगर हवेली | 39 |
| 27. | दिल्ली | 1406 |
| 28. | गोआ, दमन और द्वीव | 3722 |
| 29. | लक्षद्वीप | 139 |
| 30. | मिजोरम | 2391 |
| 31. | पांडिचेरी | 931 |
| अखिल भारत: | | 941249 |

***सूचना मई, 1983 तक लक्ष्य वे हैं जो
 **सूचना जून, 1983 तक योजना आयोग
 **सूचना जुलाई 1983 द्वारा निर्धारित
 तक किए गए हैं।

Shifting of NDRI Branch at Goregaon, Bombay

1959. SHRI UTTAMRAO PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a branch of National Dairy Research Institute located at Goregaon, Bombay in Maharashtra is being shifted to some other State ;

(b) if so, the reasons therefor ;

(c) whether it is also a fact that Government of Maharashtra have to Vidarbha of Maharashtra ; and

(d) if so, the point in shifting this branch to some other State ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) No, Sir.

(b) Does not arise.

(c) A suggestion from the Government of Maharashtra was received regarding shifting of the Goregaon branch of National Dairy Research Institute to Phalghar which has examined been and found to be not acceptable.

(d) Does not arise.

Change in Date of Birth of Financial Advisor of F. C. I.

1960. SHRI BHEEKHABHAI :

SHRI RAMJIBHAI MAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that the Managing Director of FCI had changed the date of birth of Financial Adviser of FIC and re-designated him as Chief Commercial Manager ;

(b) if so, the authority and the rules under which this change in date of birth and designation was allowed and the action taken/being taken against the officers concerned ;

(c) whether it is also a fact that the FCI has allowed one officer involved in vigilance case to function as Zonal Manager (South) ; and

(d) if so, the objection for not allowing other officials involved in vigilance case to function at higher posts on promotion ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) :

(a) and (b) On receipt of a representation from the then Financial Adviser, the Food Corporation of India issued orders in November, 1980, with the approval of Managing Director, altering the date of birth of the officer. The question whether this decision was taken in a legally valid manner is being examined.

The Financial Adviser was later on specifically selected for appointment as Chief Commercial Manager after the post fell vacant. The post of Financial Adviser has been filled by another incumbent.

(c) and (d) The post of Zonal Manager (South) is lying vacant and the present Deputy Zonal Manager (South) is only looking after the current charge of duties pending appointment of a regular incumbent. Since disciplinary proceedings are pending against him, he is not empowered to exercise statutory powers.

Storage and transit losses in F. C. I.

1961. SHRI RAMJIBHAI MAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Shri K. V. Seshadri, Ex. Managing Director, F.C.I. was appointed to go into the question of storage and transit losses of Food Corporation of India ;

(b) if so, whether he has submitted the report ;

(c) the main points brought in the report for consideration of Government alongwith recommendations and also the reaction of Government on the same ;

(d) whether it is also a fact that a large quantity of paddy is still lying in Punjab since 1978-79 for milling causing huge losses to FCI ; and

(e) if so, the details of losses suffered by FCI due to delayed milling of paddy, year-wise since 1978-79 onwards ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) :

(a) The Administrative Reforms Wing of the Department of Personnel and Administrative Reforms undertook a study relating to shortages of foodgrains during transit and storage in Food Corporation of India. The study was conducted under the guidance of Shri K. V. Seshadri, the then Additional Secretary in the Department of Personnel & Administrative Reforms.

(b) and (c) The report has since been submitted and is under examination by an Empowered Committee constituted by the